

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 5
CP No. 14/CB/2024

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Nishi Priya Dalshini
V/S

.....Applicant

Aum Aarogya Hospitals Pvt. Ltd.

.....Respondent

Order delivered on 05/06/2024

Coram:

H.V. Subba Rao, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saswat Kumar Acharya, Adv.
Mr. Krutibash Mahapatra, Adv.
Mr. Abhijeet Agarwal, Adv.
Ms. Jagruti Sahoo, Adv.

For the Respondent

ORDER

Ld. Counsel, Mr. Krutibash Mahapatra, appears for the petitioner and seeks time to file the hardcopy. Petitioner is directed to file hardcopy before the next date of hearing.

List the matter on 10.07.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)